

Defective Case Register from 2025-07-25 to 2025-07-25

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-TRP(C)/29761/2025	PRASANNA KUMAR MISHRA	2025-07-25	.Subject Code incorrectly Mentioned
2	D-BLAPL/22456/2025	SATYA NARAYAN MISHRA 4	2025-07-25	1. Page marking nor done properly from Annexure-1 of the application.
3	D-WP(C)/29863/2025	CHITTA RANAJAN DAS	2025-07-25	1.page no.27 not legible. 2..Receipt Showing Serv.copy To ct not Filed.
4	D-WP(C)/29722/2025	GAJENDRANATH ROUT	2025-07-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 in the I.A of the affidavit not correctly mentioned.
5	D-CONTC/29759/2025	ADV	2025-07-25	1.Order dt.03.4.2025 Passed in W.P.(c) No.11387 of 2025 Wrongly Mentioned Instead of dt.30.4.2025. in Prayer portion of the writ Petition
6	D-BLAPL/22363/2025	PRASANTA KUMAR ROURAY	2025-07-25	1. High Court Bar Asson. Members welfare scheme Rs 50/- to be paid In V. Nama
7	D-WP(C)/29607/2025	DILLIP KUMAR MOHAPATRA	2025-07-25	1.Paragraphs not correctly mentioned in declaration.
8	D-WP(C)/29608/2025	DILLIP KUMAR MOHAPATRA	2025-07-25	1.Page no 33 not legible.
9	D-BLAPL/22372/2025	DUSHMANTA SAHOO	2025-07-25	1. the file pending before the court as mentioned in the cause title,Prayer and paragraph -1 of the application is not tally with Rejection order.
10	D-WP(C)/29753/2025	ANJAN KUMAR BISWAL	2025-07-25	Page nos.22 185 to 188 191 193 206 not neat and legible.
11	D-WP(C)/29756/2025	ANJAN KUMAR BISWAL	2025-07-25	Page nos. 40 and 41 between one page not paginated.2.Page nos.98 and 175 not neat and legible.
12	D-CMP/29729/2025	AKSHAYA KUMAR BEHERA	2025-07-25	3-AUTHENTICATION FEE IS DEFICIENT.
13	D-WP(C)/29604/2025	DILLIP KUMAR MOHAPATRA	2025-07-25	1. Page no 10 not legible.
14	D-WP(C)/29603/2025	DILLIP KUMAR MOHAPATRA	2025-07-25	1.Pages 11 12 not legible.
15	D-BLAPL/22360/2025	PRASANTA KUMAR ROURAY	2025-07-25	1. In Paragraph 3 of the application CT case furnished incorrectly. 2. High court Bar Asson. Members welfare scheme Rs 50/- to be paid in V. nama
16	D-WP(C)/28876/2025	UMESH CHANDRA PATNAIK	2025-07-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of copy of application not tally with Index.Occupation not mentioned in the affidavit and also I.A.

17	D-CMP/29772/2025	SOUMYA MISHRA	2025-07-25	1.O.Ps No-1 and 4 to 6 not made Parties in the Trial Court.2.Status of the Parties not correctly stated.
18	D-CMP/29758/2025	SIBADUTTA RAMAPRASAD MISHRA	2025-07-25	Put Up for S.R after Paging in the Index
19	D-WA/29730/2025	SATYA SINDHU KASHYAP	2025-07-25	certified copy of aggrieved order with petition copy of arising case to be file
20	D-WP(C)/29630/2025	NIRANJAN LENKA	2025-07-25	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 17 not neat.Serial no-4 I.a of the affidavit not correctly mentioned.Varnacular Certificate not mentioned in the I.A of the affidavit.
21	D-MACA/29785/2025	SK. RUPLAL	2025-07-25	statutory deposit not made
22	D-WP(C)/29638/2025	SUKANTI SAHOO	2025-07-25	Page 17 not neat
23	D-BLAPL/22036/2025	RAMESH CHANDRA MAHARANA	2025-07-25	1.Copy not served.
24	D-CRLA/21944/2025	ASIT KUMAR JENA	2025-07-25	Period of Delay 37 days (I.A. for condonation of delay not filed) 2.Provision of Law Not correctly furnished 3. Code Not correctly indicated 4. Word CRLREV (Revision) be corrected as CRLA (Appeal) in the entire appeal memo.
25	D-WP(C)/29723/2025	GAJENDRANATH ROUT	2025-07-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.Serial 4 in the I.A of the affidavit not correctly mentioned.
26	D-BLAPL/22011/2025	SUKANTA KUMAR NAYAK (2)	2025-07-25	. The name of the petitioner and his fathers name do not tally with those of in Rejection order.
27	D-WP(C)/29765/2025	SAPAN KUMAR PAL	2025-07-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
28	D-SAO/28632/2025	AMIT KUMAR NATH	2025-07-25	1.Period of Delay 118 days.I.A for condonation of delay not filed 2. Provision of Law Indicated but incorrect
29	D-WP(C)/29664/2025	DILLIP KUMAR MOHAPATRA	2025-07-25	Page no. 26 not neat.
30	D-WP(C)/29816/2025	RAJAT KUMAR PANDA	2025-07-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
31	D-CMP/29763/2025	KALPATARU MISHRA	2025-07-25	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Date mentioned in A-5 does not tally with the Index
32	D-CRLMC/22279/2025	PRATIK DASH	2025-07-25	1. C.T. case number and name of the Lower court not mentioned in the petition.
33	D-CONTC/27794/2025	ADV.	2025-07-25	i)Synopsis and Date Chart not filed and not mentioned in Index and Book mark .ii)Sl. no. 4 of the Affidavit not correct.iii) WP(c) no. not mentioned in Reference certificate. iv) opp. party in Affidavit not correctly mentioned.
34	D-WP(C)/29771/2025	SOUMYA MISHRA	2025-07-25	1.Pages 26 27 28 30 and 34 legible.
35	D-WP(C)/29776/2025	KHAGESWAR BEHERA	2025-07-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
36	D-CONTC/27797/2025	ADV.	2025-07-25	i) Synopsis and Date chart not filed and not indicated in Index and book mark.ii) WP(c) no. not mentioned in Reference Certificate.iii) Opp. party not correctly mentioned in Affidavit .iv) Sl . no. 4 in Affidavit not correct.
37	D-WP(C)/29665/2025	GAGAN BIHARI SINGH	2025-07-25	Sl. no.5 not mentioned in para -8
38	D-CONTC/29579/2025	ADV.	2025-07-25	1. STATUS OF THE PETITIONER NOT MENTION AS PER W.P (C)
39	D-WP(C)/29811/2025	SAMEER KUMAR DAS	2025-07-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Annexure 6 not available.Date and signature not furnished in Vnama.
40	D-CONTC/27795/2025	ADV.	2025-07-25	i) Synopsis and Date chart not filed and not mentioned in Index and Book mark .ii) Sl. no. 4 of the Affidavit not correct.iii) Opp. party in Affidavit not correctly furnished. iv) Wp(c) no. not mentioned in Reference certificate.
41	D-CONTC/27790/2025	ADV.	2025-07-25	i)Synopsis and Date chart not filed and also not mentioned in Index and Book Mark.ii) WP(c) no. not mentioned in Reference certificate.iii) Father name of the deponent and Sl. no. 4 of the Affidavit not correct.iv) Opp. party in Affidavit not correctly furnished.
42	D-WP(C)/29452/2025	TUSAR KUMAR MISHRA	2025-07-25	Authorization with regard to swear affidavit on behalf of another petitioner not furnished.
43	D-WP(C)/29455/2025	SATYAJIT MOHANTY	2025-07-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Petition not correctly addressed to Honorable Court
44	D-BLAPL/22160/2025	JYOTIRMAYA SAHOO	2025-07-25	I) Page no. 8 9 12 not legible.
45	D-ABLAPL/22393/2025	GAGAN BIHARI SINGH	2025-07-25	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Code No. mentioned in Assessment slip,Index,Synopsis, Date Chart and Cause Title not correct. 2. Orissa High Court Bar Association Welfare Fund Rs.50 not paid.

46	D- CONTC/29580/2025	ADV.	2025-07- 25	STATUS OF THE PETITIONER NOT MENTION AS PER W.P (C)
47	D-WP(C)/29750/2025	PADMANAV BHUTIA	2025-07- 25	Petitioner no.1 not executed in V.nama.
48	D- CONTC/29727/2025	TUNA SAHU	2025-07- 25	para no.3 repeat
49	D- BLAPL/21963/2025	BIBHUTI BHUSAN BEHERA	2025-07- 25	1. Page No. 15 is not legible properly.
50	D- ABLAPL/22375/2025	KRUSHNA CHANDRA DASH	2025-07- 25	Annexure 1 not legible.
51	D- CONTC/29582/2025	ADV.	2025-07- 25	STATUS OF THE PETITIONER NOT MENTION AS PER W.P.(C)
52	D- CRLMP/22280/2025	KHIROD KUMAR SWAIN	2025-07- 25	PAGE NOS.18 23 25 29 30 111 NOT LEGIBLE.2AFTER PAGE NO.34 PAGINATION IS WRONG . PUT UP FOR SR AFTER REMOVAL OF DEFECT
53	D- ABLAPL/22377/2025	AMLAN SHAKTI PAUL	2025-07- 25	One page has been added after page 12 which is neither annexed nor page marked.
54	D-WP(C)/29111/2025	ASHOK KUMAR SARANGI	2025-07- 25	Dist.of the petitioners mentioned in cause title and Affidavit not correct.
55	D- CRLREV/22433/2025	BIBHU PRASAD DAS	2025-07- 25	1.Period of Delay 262(I.A. for condonation of delay not filed) 2. Provision of Law Not proper 3.Being aggrieved and grounds not mentioned in the petition.
56	D-WA/29486/2025	JAYANTA KUMAR BAL,A.G.A	2025-07- 25	i) wp(c) no. wrongly mention in synopsis, date chart. ii) Para no. wrongly mention in appeal memo. iii) Op. no1 wrongly mention in affidavit and declaration I.As.
57	D-WP(C)/29435/2025	AMAR KUMAR MOHANTY	2025-07- 25	1.Address Not mentioned on O.P.No.4
58	D- ABLAPL/22399/2025	KIRTAN DANG	2025-07- 25	1. Synopsis and Date Chart not page marked. 2. Annexure 1 page 11 not legible
59	D- ABLAPL/22395/2025	BIBHUTI RANJAN MOHANTY	2025-07- 25	1. Synopsis and Date chart not page marked. 2. Spelling of Name of Petitioner No.3 not tally with Vakalatanama.
60	D-WA/29487/2025	SAROJ KUMAR JEE,A.G.A	2025-07- 25	i)Status of the respondents not furnished. ii) Para no not correctly furnished in I.As.
61	D- ABLAPL/22397/2025	BIBHUTI RANJAN MOHANTY	2025-07- 25	1. Synopsis and Date Chart not page marked. 2. Averments made in Para 2, that the informant married to the son of the Petitioner is not correct. She has married to the Petitioner.
62	D- BLAPL/22446/2025	BISWABHUSAN DAS	2025-07- 25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos.11 and 24 not neat.2. Executant sign his name Hemant Dash in V.nama instead Hemanta ku . Das, as per rej. rej. order.
63	D- BLAPL/22442/2025	BASANTA KUMAR DAS	2025-07- 25	14-NOT PROPERLY INDEXED.
64	D- BLAPL/22477/2025	ABINASH PATTJOSHI	2025-07- 25	1. Name and address of the Victim/informant may be redacted from the application and put up for SR there after.

65	D-BLAPL/22444/2025	BRAHMANANDA TRIPATHY	2025-07-25	Adv.Clerk W.F.Fee Rs.10.00 not filed in V.Nama.
66	D-BLAPL/22152/2025	SANTOSH KUMAR MAHANTY	2025-07-25	i) Paragraph sl . no. of the petition not proper.ii) Paragraph no. mentioned in Affidavit not correct.
67	D-BLAPL/22478/2025	GOKULANANDA SAHU	2025-07-25	1. In synopsis and prayer P.S name wrongly furnished. 2. page no 9 13 is not legible
68	D-BLAPL/22407/2025	SATYAPADA SHARMA	2025-07-25	Hologram of Rs. 50/- not affixed in Vakalatnama.
69	D-CRLREV/22435/2025	MADHUSMITA KANUNGO	2025-07-25	AU fee Rs.1.10p not paid
70	D-BLAPL/22440/2025	RAKESH BEHERA	2025-07-25	1.Petition not correctly addressed to Honorable Court 2. Page 13 not available.
71	D-CRLMP/22292/2025	BIJAYA KUMAR RAGADA	2025-07-25	1. PAGE NOS.12 TO 15 NOT LEGIBLE. 2.REFERENCE CERTIFICATE FURNISHED INCORRECTLY
72	D-BLAPL/22465/2025	PURNIMA BHAGAT	2025-07-25	1. As per index, Annexure1 and 2 not described in the petition.2. Page no.3 not filed.3. Paragraph no. not correctly furnished in the petition.
73	D-BLAPL/22153/2025	SACHIDANANDA PADHEE	2025-07-25	i)Date of Rejection order not correct in paragraph no. 3 of the petition.
74	D-BLAPL/22080/2025	DALIRANI BEHURAY	2025-07-25	1. Synopsis and Date chart not paginated.
75	D-WP(C)/29838/2025	BASUDEV MISHRA	2025-07-25	1.D.C.Fee of Rs.6/- to be paid on the C.t.
76	D-ABLAPL/22378/2025	KAUSHAL HUSSAIN	2025-07-25	In Affidavit sole Petitioner is swearing for other Petitioners.
77	D-WP(C)/29662/2025	DILLIP KUMAR MOHAPATRA	2025-07-25	Page no. 26 not neat.
78	D-WA/29517/2025	BIMBISAR DASH,A.G.A	2025-07-25	Period of Delay 536 days delay 2.Code Not furnished. 3.Page mark not properly. 4. Serial no. of respondents not correctly furnished.
79	D-BLAPL/22312/2025	AMIT PRASAD BOSE	2025-07-25	1.The Lower Court mentioned in the Cause Title does not tally with that of Rejection order.
80	D-WP(C)/29659/2025	DILLIP KUMAR MOHAPATRA	2025-07-25	Page no. 28 not neat.
81	D-CRLMC/22291/2025	SOUBHAGYA KUMAR DASH	2025-07-25	1. Nomenclature not correctly furnished Sl. no.2 in Index. 2. Name and Address of the petitioner not mentioned in the V.nama.
82	D-WP(C)/29675/2025	MAHENDRA KUMAR SAHOO	2025-07-25	Petition not correctly addressed to Honorable Court
83	D-CONTC/29449/2025	ADV.	2025-07-25	This CONTC petition is a one premature case
84	D-ABLAPL/22461/2025	AMLAN SHAKTI PAUL	2025-07-25	1. In Prayer pending before the court mentioned is not tally with cause title of the application 2. in paragraph 4 of the application, copy of the order 30.0425 at Annexure -2 not filled.
85	D-WP(C)/29674/2025	SAPAN KUMAR PAL	2025-07-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Date 19-6-2014 in index not tally with annex.2.page nos. 34 and 56 not neat.
86	D-WP(C)/29802/2025	PRASANTA KUMAR JOSHI	2025-07-25	H.C.B.A.W.F.Fee Rs50.00 not paid in V.Nama
87	D-CONTC/27798/2025	ADV.	2025-07-25	i) Synopsis and Date chart not filed and not mentioned in Index and book mark.ii) Date of disposal of the wp(c) not correct on the top of the cause title. iii) wp(c) no. not mentioned in Reference certificate.iv) Opp. Party not correctly mentioned in affidavit. v) Sl. no. 4 not correct in Affidavit.
88	D-WP(C)/29826/2025	GYANENDRA KUMAR TRIPATHY	2025-07-25	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.C. fee of Rs.12/- to be paid.
89	D-CRLMC/22359/2025	GAJENDRANATH ROUT	2025-07-25	1.Annexure-3 not properly page marked in Index.
90	D-RSA/29707/2025	SATYANARAYAN MOHAPATRA	2025-07-25	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Date of Decree in the Being Aggrieved Portion be corrected
91	D-BLAPL/22410/2025	RAJESH KUMAR MAHAPATRA	2025-07-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
92	D-WP(C)/29657/2025	DILLIP KUMAR MOHAPATRA	2025-07-25	1.Page No.11 12 Are Not Legible
93	D-CRP/29250/2025	SURYAKANTA DASH	2025-07-25	O.Ps No-4 and 5 repeated twice be corrected.
94	D-CRLMC/22383/2025	DEBENDRA NARAYAN PATTANAIK	2025-07-25	1. Paragraph no. not correctly furnished in the petition.2. Serial No.1 of the petitioner mentioned a twice in the cause title.
95	D-WA/29740/2025	RAJIB RATH	2025-07-25	1.AU fee Rs 2.50/- to be paid.
96	D-ABLAPL/22323/2025	TUKUNA KUMAR MISHRA	2025-07-25	i)Page nos. 9 10 11 and 13 not legible.
97	D-CRLMC/22384/2025	BHABANI SANKAR DAS	2025-07-25	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. C.Copy of F.I.R.vide Annexure-1 not filed.
98	D-WP(C)/29527/2025	SESHADEV DASH	2025-07-25	1.Page Nos.11 to 14 Are Not Legible
99	D-ABLAPL/22394/2025	ARJUNA CHARANA BEHERA	2025-07-25	1. In Index page marking of items under Sl. No. 3 and 4 not correct. 2. In Affidavit Sl. No. 2, Fathers Name not correct.
100	D-CRLA/22262/2025	BISWAJIT MOHANTY	2025-07-25	Period of Delay 16 days (I.A. fpr condonation of delay not filed) 2.Date of impugned judgement wrongly furnished in date chart
101	D-CRLREV/22421/2025		2025-07-25	Being aggrieved paragraph and good ground cerificate not furnished.

102	D- CONTC/29584/2025	ADV.	2025-07- 25	STATUS OF THE PETITIONER NOT MENTION
103	D- BLAPL/22427/2025	SUSHANTA KUMAR JOSHI	2025-07- 25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of charge sheet not tally with Index.Page 63 and 70not neat.
104	D- CRLMC/22228/2025	RAGHUNATH BISWAL	2025-07- 25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of Father of the deponent on affidavit does not tally with cause title.
105	D- BLAPL/22430/2025	DURGA PRASANNA MISHRA	2025-07- 25	Para no-2 description of the petitioner not proper.
106	D- ABLAPL/22411/2025	BIJAY KUMAR BEHERA	2025-07- 25	Authentication Fee of Rs.3.30 on Annexure 1 not paid.
107	D-WP(C)/29064/2025	SAIBRATA RATH	2025-07- 25	Signature of petitioner no.9 not tally with cause title.
108	D- BLAPL/22436/2025	RAKESH BEHERA	2025-07- 25	.Petition not correctly addressed to Honorable Court
109	D- CRLMC/22294/2025	SOUBHAGYA KUMAR DASH	2025-07- 25	1. Put up for SR after filing of Annex-1 of the CRLMC
110	D- CRLREV/21871/2025	RAMDAS ACHARY	2025-07- 25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 35 days delay . Limitation petition not filed. 2.Authentication fee due on the Appellate Court Judgement Rs 4.50 P not paid in C. copy.
111	D-WP(C)/29710/2025	AMBIKA PRASAD RAY	2025-07- 25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date not mentioned in Annexure-3 and para-5(Vi) of the petition
112	D-WP(C)/29789/2025	DIPTIMAYEE LENKA	2025-07- 25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
113	D-WP(C)/29510/2025	AKHAND	2025-07- 25	Second Appeal No. 1931/2025 and Decision dated 08.12.2020 mentioned in the Index(Anx-1) appears to be wrong.
114	D-WP(C)/29405/2025	SAI SAGAR MOHAPATRA	2025-07- 25	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This case may be registered as CRLMC.
115	D-WP(C)/29788/2025	MANORANJAN PADHI	2025-07- 25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date of representation not correctly furnished in Index chart sheets and para no.7
116	D- CRLREV/22438/2025	BIBHU PRASAD DAS	2025-07- 25	1.Period of Delay 262 days delay Limitation petition not filed 2.Being aggrieved and Ground not furnished

117	D-CRLMC/22400/2025	BIJAY KUMAR PARIDA	2025-07-25	1. Date of order not correctly furnished Sl. no.4 in Index.
118	D-ABLAPL/22488/2025	BISWAJIT NAYAK	2025-07-25	1. In paragraph 3 of the application, P.S case no furnished wrongly. 2. In affidavit, No of paragraph furnished incorrect. 3. Page no 11 is not legible
119	D-WP(C)/29681/2025	JITENDRA KUMAR MISHRA (2)	2025-07-25	1. Page nos.64 65 and 66 not neat and legible
120	D-BLAPL/22517/2025	SURYAKANTA DASMOHAPATRA	2025-07-25	1. Page marking of the index is not done properly. 2. Annexure -2 has not been mentioned in page no-25
121	D-BLAPL/19133/2025	LINGARAJ MISHRA	2025-07-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i)Subject code incorrectly furnished in Assesment slip. ii)Page mark not correct from Annexure - 1 to Annexure 3 in the petition.ii) Vakalatnama not properly filled.iii) H.C. B. A .M .W. S. of Rs. 50/ not paid.
122	D-WP(C)/29825/2025	ABHAYA KUMAR SHARMA	2025-07-25	1. Date of order not correctly furnished Sl.9 in Index. 2. Letter dated not correctly furnished 4th line of the page no.10. 3.Names In Capital Letters Of All The Signing Advocates Not Indicated
123	D-BLAPL/22486/2025	SIBARANJAN POLAI	2025-07-25	1. Address of the petitioner as mentioned in the cause title is not tally with Rejection order.
124	D-CONTC/29583/2025	ADV.	2025-07-25	SOME PAGES ARE NOT PAGINATED IN THIS CONTC. PETITION. PUT UP FOR SR AFTER REMOVAL OF DEFECT
125	D-WA/29731/2025	BIMBISAR DASH,A.G.A	2025-07-25	1. Code not correct 2. case no not furnished in pase-26
126	D-BLAPL/21973/2025	PRASANTA KUMAR JENA	2025-07-25	1. S T Case No 69/2025 as mentioned in the cause title not reflect in the Rejection order.
127	D-FAO/27484/2025	PRAVAT KUMAR NAYAK	2025-07-25	FAO NOT MAINTAINBLE DUE TO LEFT PROPER FORUM
128	D-ABLAPL/22475/2025	BABITA DAS	2025-07-25	1. High court B.A Asson. Welfare scheme Rs 50/- to be paid in V. Nama
129	D-BLAPL/22381/2025	SOUBHAGYA SWAIN	2025-07-25	1.Name Of The Filing Advocate Not In Capital Letters In The Petition 2.Subject Code Not Furnished .

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 25-07-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/108/2021	CMAPL/108/2021	ADV.	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER
2	CMAPL/620/2022	CMAPL/620/2022	ADV	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER
3	LAA/45/2017	LAA/45/2017	BIBHUTI BHUSAN MISHRA	OTHERS. HCBWA FEE OF RS 50 /-NOT AFFIXED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	MACA/134/2020	MACA/134/2020	LAKSMIDHAR KABI	OTHERS. DAF OF RS 2 /- NOT PAID OTHERS. WELFARE FEE OF RS 50 /- AND RS 10 /- NOT PAID OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED